

(ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* No. LT-128/91].

I. Reports (year ended 31-3-1990) of the Comptroller and Auditor General of India.

II. Appropriation Accounts (1989-90) of Railways (Part I and II), Block Accounts, Balance sheets and Profit and loss Accounts of Indian Government Railways.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following papers:

I. (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 2 of 1991—Union Government (Scientific Departments). [Placed in Library. *See* No. LT-107/91]

(ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 5 of 1991—Union Government (Revenue Receipts—Direct Taxes). [Placed in Library. *See* No. LT-108/91]

(iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 6 of 1991—Central Action Plan (Income Tax), 1988-89—Union Government (Revenue Receipts—Direct Taxes). [Placed in Lib. *See* No. LT-109/91]

(iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 10 of 1991—Union Government (Railways). [Placed in Library. *See* No. LT-110/91]

II. Appropriation Accounts of Railways for 1989-90 (Part I and II) Block Accounts, Balance Sheets and Profit and

Loss Accounts of Indian Government Railways. [Placed in Lib. *See* No. LT-111/91]

I. Report and Accounts (1987-88) of the Rajasthan State Agro Industries Corporation Limited, Jaipur and related papers.

II. Report and Accounts (1987-88) of the Himachal Pradesh Agro Industries Corporation Limited, Shimla and related Papers.

III. Notification publishing the order indicating the Supplies of fertilisers to be made by domestic manufacturers of Fertilizer to various States/UTs commodity Beards during 1-4-1991 to 30-4-1991

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section. (1) of section 619A of the Companies Act, 1956:—

I. (a) Nineteenth Annual Report and Accounts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1987-88, together with the Auditors' Report of the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-132/91 for (a) and (b)]

II. (ii) (a) Twentieth Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Lib., *See* No. LT-137/91 for (a) and (b)]

Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at I and II above.

[Placed in Lib. *See* No. LT-137/90]